

National Company Law Tribunal

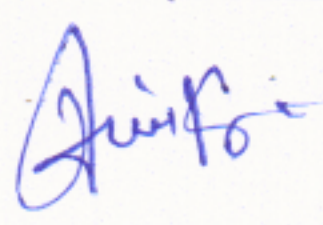
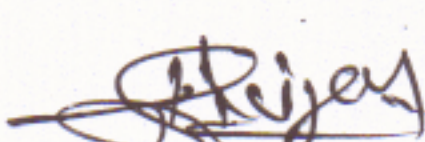
Allahabad Bench

C P NO. 95/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: Ram Avtar Agarwal V/s Arcadia Reality Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act, 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	ANIL KUMAR	PCS	Proxy for	
2.	Santosh Kr. Nigam	Adv.	Petitioner for Respondent	

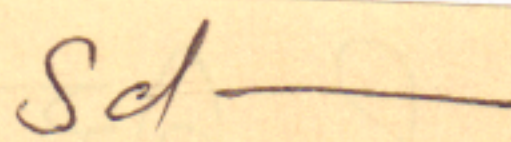
CP No.95/ND/2016

The parties are represented by their respective counsel/PCS. They seek adjournment for argument in respect of maintainability of the present petition.

Hence, the matter is listed on 21<sup>st</sup> November, 2017.

Dated:16.10.2017

Typed by:  
Mohd. Zaid



H.P. Chaturvedi,  
Member (Judicial)